

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 261 OF 2016 &**  
**IA NO. 546 OF 2016**

**Dated: 16<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**SEI Kathiravan Power Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**TANGEDCO & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Sonakshi Malhan  
Mr. Senthil Jagadeesan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1 & R-2  
Mr. Sethu Ramalingam for R-3

**ORDER**

Learned counsel for the Appellant seeks adjournment.

List this matter for hearing on **11.11.2019**, as requested.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/mkj*